



FORM No. - 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEET

Original Application No. 991 of 2002
Applicant(s) D. K. Kar Respondent(s) U.O.S. 808
Advocate for Applicant(s) M/s. K. C. Kanungo Advocate for Respondent(s) S. Behera

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
AP.O/B.D. for Rs.50/- For Registration please on memo for 14.11.02 13/11/02 Registrar On memo for Admission with Interim order - copy of O.A. served. 13/11/02	REGISTER 01. Order dt. 14.11-02. Heard Mr. K. C. Kanungo, Learned counsel for the Applicant. We hold this OA is premature; because Applicant's representatives to his Authorities are still Pending. In the said Premises we dispose of this OA with hope that the Respondent/

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Copy of order of 14.11.02
and a A. copy issued
to all the respondents by
posts.

The same copy of
order issued to the
counsel for both side.

By
20/11/02

By
S.O. 20/11/02

Authorities of the Applicant
will expeditiously redress
the grievances of the
Applicant, if any, raised
in his representations. Mr. S.B. Jena
Ad. Asc. has been heard for the Respondents.

Send copies of this
order, alongwith OA to the
Respondents and free copies
of this order be given to
Ad. Counsel for the Applicant,
& Ad. Asc. Mr. Jena for Respondents.

[Signature]
Vice-Chairman

[Signature]
Member (Jud.)